

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING - Nomination of Smt Nakka Suneetha, Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Srikakulam, District Judge (Entry Level) by Direct Recruitment to undergo **15 weeks Institutional Training** from 22.06.2026 to 03.10.2026 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District - **Relief arrangements orders – Issued.**

READ: 1. High Court's Proceedings Roc.No.726/2025-B.spl., dated 04.07.2025.
2. Letter Roc.No.536/APJA/2025, dated 31.12.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.726/2025-B.SPL. DATED:15.06.2026

Having considered the request of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, vide letter 2nd read above, the High Court made the following order:-

Smt Nakka Suneetha, Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Srikakulam, is nominated to undergo **15 weeks Institutional Training** from 22.06.2026 to 03.10.2026 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur. Therefore, she is directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District 08.30 A.M. on 22.06.2026.

The Principal District and Sessions Judge, Srikakulam is requested to make necessary alternate incharge arrangements during the period of absence of Smt. Nakka Suneetha, Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Srikakulam, who is nominated to participate in the above said training programme from 22.06.2026 to 03.10.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

On return from the training, the Officer shall rejoin duty in her respective post(s).

Note: The Proceedings are placed in the High Court's Web Site <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving, reporting before the Principal District Judge concerned and for rejoining the duty.


REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Incharge Officer concerned.
3. The Registrar General, High Court of Andhra Pradesh (for information).
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's website)**
5. The Principal District Judge, Srikakulam.
6. The I Additional District and Sessions Judge, Srikakulam.
7. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
10. The Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Srikakulam.
11. The District Treasury Officer, Srikakulam.